

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 915 of 2021

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioners: Mr. B. V. Kumar
For the State: Mr. M. L. Yadav, S.C (L&C)-III
For Respondent No.6: Ms. Monalisha Singh

04/08.09.2021 The case is taken up through Video Conferencing.

Mr. B. V. Kumar, learned counsel for the petitioners, submits that the deficit Court fee shall be paid today itself.

So far as the rest of the defects are concerned, the same are ignored at the request of learned counsel for the petitioners.

Put up this case on 09.09.2021 under appropriate heading.

Satish/-

(RAJESH SHANKAR, J)